

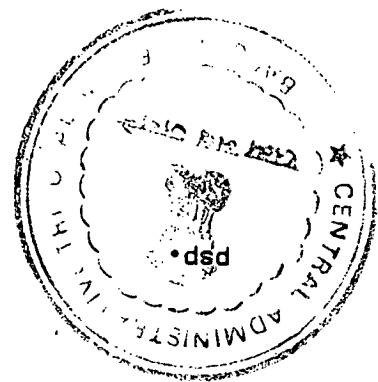
the date of receipt of a copy of the order. If the applicant is still aggrieved after disposal of the appeal on merits, he is at liberty to approach this Tribunal.

3. With this observation, this application is finally disposed off.

Sd-
MEMBER (A)

MEMBER (J)

Sd-



TRUE COPY
N. D. S.
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE
3/11/93

PRESENT

HON'BLE SHRI V. RAMAKRISHNAN .. MEMBER (A)

HON'BLE SHRI A.N. VUCCANARADHYA .. MEMBER (C)

APPLICATION No.859/93

H.B. Harisingh,
Aged 36 years,
S/o. Balaji Singh,
Office of Superintendent Sorting,
Bangalore City RMS,
Bangalore-560 023.
Applicant

(Shri V.V. Balan .. Advocate)

vs.

1. The Director of Postal Services,
Office of the Chief Postmaster General,
Karnataka Circle, Bangalore-560 001.

2. The Senior Supdt. RMS,
Bangalore TD Stg.Division,
Bangalore - 560 026.

Respondents ..

This application, having come up before this Tribunal

today for admission, Hon'ble Shri V. Ramakrishnan, Member (A),

made the following:

ORDER

We have heard Shri V.V. Balan for the applicant. We find that the Disciplinary Authority has imposed the penalty on 11.2.1993. Against this, the applicant had filed an appeal on 16.4.1993. The appeal has been rejected on the ground that he was not filed within the prescribed time. We find that the delay in filing the appeal is not much.

2. We accordingly direct the Appellate Authority to dispose

off the appeal on merits instead of rejecting it on the ground of delay and the same is to be done within a period of 3 months from



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 3 NOV 1993

APPLICATION NO(s). 859 of 1993.

Applicant(s) H.B. Harisingh v/s. Respondent(s) Director, Postal Services, Bangalore and Other.

1. Sri.V.B.Balan, Advocate,
No.75, Muddappa Road Cross,
Maruthisivanagar,
Bangalore-560 033.
2. The Director of Postal Services,
Office of the Chief Post Master General,
Karnataka Circle, Bangalore-560 001.
3. The Senior Superintendent, RMS,
Bangalore ID Sorting Division,
Bangalore-560 026.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.
Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on -----
29th October, 1993.

for DEPUTY REGISTRAR JUDICIAL BRANCHES.
3/11/93

Resub
9/11/93